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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 2464/2021

AADIT PALICHA ..... Petitioner

Through: Mr. Aamir Khan, Advocate.

versus

STATE GOVT. OF NCT DELHI ..... Respondent

Through: Mr.Amit Ahlawat, APP for State

with SI Sanjeev, PS Defence Colony

**CORAM:** 

HON'BLE MR. JUSTICE YOGESH KHANNA

ORDER

% 08.10.2021

CRL.M.A. 16233/2021

1. Exemption allowed, subject to all just exceptions.

2. The application stands disposed of.

CRL.M.C. 2464/2021 & CRL.M.A. 16232/2021

3. At request, list along with Crl.M.C.No.2478/2021 on 11.10.2021.

YOGESH KHANNA, J.

**OCTOBER 08, 2021** 

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